

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis No. 4940/ADM/DCK/2023, Dt.07.12.2023

**District :: Karimnagar**

<b>Committee Members</b>
Smt. S. Sreevani, I Addl. District & Sessions Judge, Karimnagar
Sri. K. Venkatesh, Senior Civil Judge, Karimnagar. (Secretary, District Legal Services Authority, Karimnagar
Sri A. Dhanveer Sharma, Advocate
Sri V. Shravan Kumar, Senior Assistant (Person with disability)